

Government of Jammu and Kashmir
Revenue Department
Civil Secretariat, Jammu/Srinagar

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Notification

Srinagar, the 23rd July, 2020

SO 237. In exercise of the powers conferred by clause (g) of section 3 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013, the Government hereby designate the officers mentioned in column(3) of the schedule given below as the Collectors Land Acquisition to perform the functions of collector under the said Act and rules framed thereunder, in their respective jurisdictions shown against each, in the Union Territory of Jammu and Kashmir.

SCHEDULE

S. No.	District	Designation	Jurisdiction
1	2	3	4
1.	Anantnag	Assistant Commissioner Revenue, Anantnag	Tehsils Anantnag and Anantnag East (Mattan).
2.	Anantnag	Sub Divisional Magistrate, Bijbehara	Sub Division Bijbehara
3.	Anantnag	Sub Divisional Magistrate, Dooru	Sub Division, Dooru.
4.	Anantnag	Sub Divisional Magistrate, Kokernag	Sub Division Kokernag.
5.	Anantnag	Sub Divisional Magistrate, Pahalgam	Sub Division Pahalgam.
6.	Bandipora	Assistant Commissioner Revenue, Bandipora	Tehsils Aloosa, Ajas and Bandipora.
7.	Bandipora	Sub Divisional Magistrate, Sumbal	Sub Division Sumbal.
8.	Bandipora	Sub Divisional Magistrate, Gurez	Sub Division Gurez.
9.	Budgam	Assistant Commissioner Revenue, Budgam	Tehsil Budgam.
10.	Budgam	Sub Divisional Magistrate, Khansahib	Sub Division Khansahib.
11.	Budgam	Sub Divisional Magistrate, Beerwah	Sub Division Beerwah.
12.	Budgam	Collector Land Acquisition, Special Army(Budgam & Srinagar)	District Srinagar & Budgam
13.	Budgam	Sub Divisional Magistrate, Chadoora	Sub Division Chadoora,.
14.	Baramulla	Assistant Commissioner Revenue, Baramulla	Tehsils Baramulla, Wagora, Kreeri and Narwari.
15.	Baramulla	Sub Divisional Magistrate, Pattan	Sub Division Pattan.
16.	Baramulla	Sub Divisional Magistrate, Uri	Sub Division Uri.
17.	Baramulla	Additional Deputy Commissioner, Sopore	Tehsils Rafiabab, Dangiawacha, Watergam, Sopore, Zanigeer, Dangerpora and Khoie.
18.	Baramulla	Sub Divisional Magistrate, Gulmarg (Tangmarg)	Sub Division Tangmarg.
19.	Baramulla	Collector Land Acquisition, Special Army(Baramulla)	District Baramulla.

15 / akm
23.07.2020

20.	Ganderbal	Assistant Commissioner Revenue, Ganderbal	Tehsil Ganderbal, Lar, Tulmulla and Wakoora.
21.	Ganderbal	Sub Divisional Magistrate, Kangan	Sub Division Kangan.
22.	Kulgam	Assistant Commissioner Revenue, Kulgam	Tehsils Kulgam, Devsar, Qaimoh, Yaripora, Frisal and Pahloo.
23.	Kulgam	Sub Divisional Magistrate, Noorabad (D.H.Pora)	Sub Division Noorabad.
24.	Kupwara	Assistant Commissioner Revenue, Kupwara	Tehsils Kupwara, Keran, Kralpora, Trehgam, Dragmulla and Machil.
25.	Kupwara	Additional Deputy Commissioner, Handwara	Tehsils Handwara, Ramhal, Langate, Qalamabad, Qaziabad zachaldara and Vilgam.
26.	Kupwara	Sub Divisional Magistrate, Lolab (Sogam)	Sub Division Lolab.
27.	Kupwara	Sub Divisional Magistrate, Tangdhar (Karnah)	Sub Division Tangdhar.
28.	Pulwama	Assistant Commissioner Revenue, Pulwama	Tehsils Pulwama, Kakpora, Shahoora and Rajpora.
29.	Pulwama	Additional Deputy Commissioner, Awantipora	Tehsil Awantipora and Pampore
30.	Pulwama	Additional Deputy Commissioner, Tral	Tehsils Tral and Aripal.
31.	Srinagar	Assistant Commissioner Revenue, Srinagar	Tehsils Srinagar South Chhanpora/Natipora, Eidgah and Panthachowk.
32.	Srinagar	Sub Divisional Magistrate, Srinagar East (Khanyar)	Sub Division Srinagar East.
33.	Srinagar	Sub Divisional Magistrate, Srinagar West (Shalteng)	Sub Division Srinagar West.
34.	Srinagar	Collector Land Acquisition, PWD, Srinagar	District Srinagar.
35.	Srinagar	Collector, PHE, Irrigation & Flood Control (Jal Shakti), Srinagar	District Srinagar.
36.	Srinagar	Collector, ERA	All the land Acquisitions of ERA.
37.	Srinagar	Collector, Srinagar Development Authority	All the land Acquisitions of Srinagar Development Authority.
38.	Srinagar	Collector Land Acquisition, Lakes and Waterways Development Authority, Srinagar.	All the land Acquisitions of Lakes and Waterways Development Authority, Srinagar.
39.	Shopian	Assistant Commissioner Revenue, Shopian	Tehsils Shopian, Keller and Keegam.
40.	Shopian	Sub Divisional Magistrate, Zainpora	Sub Division Zainpora
41.	Doda	Assistant Commissioner Revenue, Doda	Tehsils Doda, Marmat, Bharath Bagla, Bhagwah, Kashtigarh, Gundna and Mohala.
42.	Doda	Additional Deputy Commissioner, Bhandarwah	Tehsils Bhandarwah and Bhalla.
43.	Doda	Sub Divisional Magistrate, Thathri	Sub Division Thathri
44.	Doda	Sub Divisional Magistrate, Assar	Sub Division Assar

2151
23-07-2020

45.	Doda	Sub Divisional Magistrate, Gandoh (Bhalessa).	Sub Division Gandoh (Bhalessa).
46.	Jammu	Assistant Commissioner Revenue, Jammu	Tehsils Jammu, Jammu (West), Nagrota and Dansal.
47.	Jammu	Sub Divisional Magistrate, Jammu North	Sub Division Jammu North.
48.	Jammu	Sub Divisional Magistrate, Jammu South	Sub Division Jammu South.
49.	Jammu	Sub Divisional Magistrate, Akhnoor	Sub Division Akhnoor
50.	Jammu	Sub Divisional Magistrate, Chowki Choura	Sub Division Chowki Choura.
51.	Jammu	Sub Divisional Magistrate Khour	Sub Division Khour
52.	Jammu	Sub Divisional Magistrate Marh	Sub Division Marh.
53.	Jammu	Sub Divisional Magistrate, R.S.Pura	Sub Division R.S. Pura
54.	Jammu	Collector Land Acquisition, PWD, Jammu	District Jammu.
55.	Jammu	Collector, PHE, Irrigation & Flood Control (Jal Shakti), Jammu	District Jammu.
56.	Jammu	Collector, ERA	All land Acquisitions of ERA.
57.	Jammu	Collector, Land Acquisition, Jammu Development Authority	All land Acquisitions of Jammu Development Authority.
58.	Jammu	Collector, Land Acquisition, Housing Board	All land Acquisitions of Housing Board.
59.	Jammu	Collector Land Acquisition, PDD	All Land acquisitions of PDC & JPDCL.
60.	Samba	Assistant Commissioner, Revenue, Samba	Tehsil Samba.
61.	Samba	Sub Divisional Magistrate, Vijaypur	Sub Division Vijaypur.
62.	Samba	Sub Divisional Magistrate, Ghagwal	Sub Division Ghagwal.
63.	Kathua	Assistant Commissioner Revenue, Kathua	Tehsils Kathua and Nagri Parole.
64.	Kathua	Sub Divisional Magistrate, Hiranagar	Tehsils Hiranagar, Marheen and Dinga Amb.
65.	Kathua	Sub Divisional Magistrate Bani	Sub Division Bani.
66.	Kathua	Additional Deputy Commissioner, Basohli	Tehsils Basohli and Mahanpur.
67.	Kathua	Additional Deputy Commissioner, Billawar	Tehsils Billawar, Ramkote and Lohai Malhar.
68.	Ramban	Assistant Commissioner Revenue, Ramban	Tehsils Ramban, Batote and Rajgarh.
69.	Ramban	Sub Divisional Magistrate, Gool	Sub Division Gool.
70.	Ramban	Sub Divisional Magistrate, Banihal	Sub Division Banihal.
71.	Ramban	Sub Divisional Magistrate, Ramsoo	Sub Division Ramsoo.
72.	Ramban	Additional Deputy Commissioner, Ramban	All Land Acquisitions of Railway in District Ramban
73.	Reasi	Assistant Commissioner Revenue, Reasi	Tehsils Reasi, Pouni, Bhomag and Thakrakote.
74.	Reasi	Sub Divisional Magistrate, Thuroo (Dharmari)	Sub Division Thuroo.
75.	Reasi	Sub Divisional Magistrate, Katra	Sub Division Katra
76.	Reasi	Sub Divisional Magistrate, Mahore	Sub Division Mahore

3/5
23.07.2020

77.	Poonch	Assistant Commissioner Revenue, Poonch	Tehsils Haveli and Mandi
78.	Poonch	Sub Divisional Magistrate, Surankote	Sub Division Surankote.
79.	Poonch	Sub Divisional Magistrate, Mendhar	Sub Division Mendhar
80.	Rajouri	Assistant Commissioner Revenue, Rajouri	Tehsils Rajouri, Manjakote and Darhal.
81.	Rajouri	Additional Deputy Commissioner, Koteranka	Tehsils Koteranka and Khwas.
82.	Rajouri	Sub Divisional Magistrate, Thannamandi	Sub Division Thanamandi.
83.	Rajouri	Additional Deputy Commissioner, Kalakote	Tehsils Kalakote and Taryath.
84.	Rajouri	Additional Deputy Commissioner, Nowshera	Tehsils Nowshera and Qila Darhal-Laroka.
85.	Rajouri	Additional Deputy Commissioner, Sunderbani	Tehsils Sunderbani, Beri Pattan and Siot.
86.	Rajouri	Collector Land Acquisition Defence, Rajouri/Poonch (H.Q. Rajouri)	District Rajouri & Poonch
87.	Kishtwar	Additional Deputy Commissioner Kishtwar	Tehsil Bunjwah, Drabshalla, Ratlee HEPP, Pakal Dul HEPP (Dam site)
88.	Kishtwar	Assistant Commissioner Revenue, Kishtwar	Tehsils Kishtwar, and Nagseni
89.	Kishtwar	Sub Divisional Magistrate, Chhatroo	Sub Division Chhatroo.
90.	Kishtwar	Sub Divisional Magistrate, Padder (Atholi)	Sub Division Padder.
91.	Kishtwar	Sub Divisional Magistrate, Marwah	Tehsils Marwah, Warwan and Dachan.
92.	Udhampur	Assistant Commissioner Revenue, Udhampur	Tehsils Udhampur, Mounгри, Panchari and Majalta.
93.	Udhampur	Sub Divisional Magistrate Chenani	Sub Division Chenani.
94.	Udhampur	Sub Divisional Magistrate Dudu	Sub Division Dudu
95.	Udhampur	Sub Divisional Magistrate, Basantgarh	Sub Division Basantgarh.
96.	Udhampur	Sub Divisional Magistrate Ramnagar	Sub Division Ramnagar.
97.	Udhampur	Collector Land Acquisition, Special Collector, Defence, Udhampur	District Udhampur.
98.	Udhampur	Collector Land Acquisition Railway, Udhampur	District Udhampur and Reasi

By order of the Government of Jammu and Kashmir

Sd/
(Dr. Pawan Kotwal) IAS
Principal Secretary to the Government

No: Rev/LAJK/254/2020

Dated: 23.07.2020

4/5
23.07.2020

Copy to the:

01. Advocate General, J&K High Court.
02. All Financial Commissioners.
03. Director General of Police, J&K.
04. Principal Secretary to the Lieutenant Governor, J&K.
05. All Principal Secretaries to the Government.
06. Principal Resident Commissioner, 5 Prithivi Raj Road, New Delhi.
07. Chief Electoral Officer, J&K.
08. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
09. All Commissioner/Secretaries to Government.
10. Divisional Commissioner Jammu/Kashmir.
11. Principal Secretary to the Chief Justice J&K High Court.
12. Registrar General, J&K High Court.
13. Chairman J&K Special Tribunal.
14. All Heads of the Departments/Managing Directors.
15. All Deputy Commissioner of UT, J&K.
16. All District Judges of UT J&K.
17. Director Information, J&K.
18. Commissioner Survey & Land Records J&K.
19. Custodian General J&K.
20. Vice Chairman. JDA/SDA/LAWDA.
21. Chief Engineer Project Sampark/BRO.
22. Director, Archives, Archaeology and Museums, J&K.
23. OSD to Hon'ble Advisor (S).
24. All the concerned Collectors.
25. General Manager, Government Press, Jammu/Srinagar.
26. Private Secretary to Chief Secretary, J&K.
27. Private Secretary to Principal Director, Defence Estates J&K.
28. Private Secretary to Principal Secretary to Govt, Revenue Department.
29. I/C Website Revenue Department/GAD/FCR.


(Muzafar Ali Malik)

5/5 Deputy Secretary to the Government